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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.79/397-398/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No.01/2009
NAME OF THE COMPANY	Satyam Computer Services Ltd
NAME OF THE PETITIONER(S)	Union of India
NAME OF THE RESPONDENT(S)	Satyam Computer Services Ltd & others
UNDER SECTION	388B,397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Susan Kumar Reddy	Advocate	9/60001435	h

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ran Prasad	Advocate for R.13	9440234074	Prasad
K.Ric Raju for DVAS Ran Prasad	Advocate for R.13	~	Prasad

Ashish Kobra - R Ado.-RH 9910208914
T.S. Murthy - Ado.-R-589, 981 1050599
Hareshvardhan Abburi Ado.-R11 8885808388
Mury
Hareshvardhan

ORDER

Standing counsel for Union of India is present.

Counsel for R.1,2&13 are present.

Standing Counsel requested time to furnish hard copy or CD of SIFO to the counsels for contesting the case.

Counsel for R.6, 7 is absent. Since Standing Counsel requested time to furnish SIFO report, Standing Counsel is directed to furnish the copy of SIFO report in the form of CD or hard copy.

List it on 01.11.2018.

Counsel for R.11 undertakes to file application for discharge in the registry.

List that application on 01.11.2018.

Member(Judl)